THE HIGH COURT OF MEGHALAYA SHILLONG

ORDER

Dated, Shillong 14th March, 2024

No.HCM.II/85/2016/Estt/Pt/11: With the approval of the Hon'ble the Chief Justice, the following persons are hereby appointed as Law Clerk-cum-Legal Research Assistant, in the fixed honorarium of ₹ 22,500/- per month for a period of 1 (one) year with effect the date of joining their duties subject to furnishing of police verification report and medical fitness certificate from the competent authority:-

- 1. Shri Abeldinand Lyngdoh
- 2. Smti. Lajiedlincy Thabah
- 3. Shri Raynold Nongdhar
- 4. Smti. Th. Rubina M. Fancon
- 5. Smti. Reakor Shisha Kharkrang

The above persons are to join their duties within 7 (seven) days of receipt of this order. Before taking over assignment, the Law Clerk shall submit the undertaking before the undersigned in the format prescribed in Schedule IV of the Scheme.

By Order,

REGISTRAR GENERAL

Memo.No.HCM.II/85/2016/Estt/Pt/11-A

Dated, Shillong, 14th March, 2024

Copy to :-

- 1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, Addl. Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 5. The Secretary to the Government of Meghalaya, Law Department, Shillong for favour of kind information.

- 6. The Registrar (Administration), High Court of Meghalaya, Shillong for favour of kind information.
- 7. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information.
- 8. The Joint Registrar (Listing), High Court of Meghalaya, Shillong for favour of kind information.
- 9. The Medical Superintendent, Civil Hospital Shillong, East Khasi Hills District, Meghalaya for information and necessary action.
- 10. The Superintendent of Police, East Khasi Hills District, Meghalaya for information and necessary action.
- 11. The Treasury Officer (South), Shillong for information and necessary action.
- 12. The Deputy Registrar (Accounts), High Court of Meghalaya, Shillong for information.
- 13. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
 - 14. Shri Abeldinand Lyngdoh, Lower Mawprem, Pdengshnong Snohlang Lane, Shillong-793002 for information and necessary action.
 - 15. Smti. Lajiedlincy Thabah, Mawpat Circle II, Shillong 793012 for information and necessary action.
 - 16. Shri Raynold Nongdhar, Mawlai Kynton Massar Block-D, Shillong 793022 for information and necessary action.
 - 17. Smti. Th. Rubina M. Fancon, L/B 001 'Unity', Lower Nongrim Hills, Shillong 793003, for information and necessary action.
 - 18. Smti. Reakor Shisha Kharkrang, Laitmawsaw Upper Shillong, Shillong- 793009 for information and necessary action.

19. Office File.

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